

[Print](#)**Defective Case Register from 2025-12-01 to 2025-12-01**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/49573/2025	DILLIP KUMAR RAY	2025-12-01	Annexure 6 not correctly mentioned in averments.
2	D-MATA/49428/2025	TUKUNA KUMAR MISHRA	2025-12-01	MATA does not lie
3	D-BLAPL/36756/2025	SIDHARTHA SANKAR RAY (2)	2025-12-01	Name of the Victim and Informant finds in Annexure-1(page 10-11)
4	D-BLAPL/36612/2025	RAJAT KUMAR PANDA	2025-12-01	1. The petition is not properly paginated. 2. Subject code is not furnished in Cause Title. 3. The name of the lower Court mentioned in Cause Title where the case is pending does not tally with that of Prayer portion.
5	D-BLAPL/35778/2025	PRAFULLA KUMAR KHATEI	2025-12-01	i) c. copy/Free copy of rejection order not page mark as well as index. ii) Date of rejection order not mention in petition
6	D-MATA/49448/2025	OM SWARUP	2025-12-01	marital status not furnished
7	D-CRLMP/36627/2025	NIRANJAN PANDA	2025-12-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
8	D-BLAPL/36614/2025	RAJAT KUMAR PANDA	2025-12-01	1.Petition is not paginated properly. 2. Subject code is not furnished in Cause Title. 3.The Lower Court where the case is pending mentioned in the Cause Title does not tally with that of Prayer portion and petition vis a vis rejection order.
9	D-WP(C)/48941/2025	SAMAPIKA MISHRA	2025-12-01	Petitioners address not mentioned in the cause title.
10	D-BLAPL/36728/2025	JAJATI KESHARI KHUNTIA	2025-12-01	Name of the victim finds in Annexure-1(page 12 13).
11	D-BLAPL/36828/2025	AMLAN MOHANTY	2025-12-01	i) Name and address of the victim mentioned in annexure-1 (page 11 to15).
12	D-BLAPL/36745/2025	MANAS KUMAR CHAND	2025-12-01	Page No. 9 10 not legible.
13	D-ABLAPL/36907/2025	SAMBIT SAMAL	2025-12-01	Name Of The Filing Advocate Not In Capital Letters In The Petition
14	D-BLAPL/36733/2025	SHASWAT NAYAK	2025-12-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of Victim-cum-Informant finds in Annexure-1(page 10-13). Name and address of the Victim-cum-Informant mentioned in para-2 of the petition be deleted. Thereafter put up for S.R.
15	D-WP(C)/49443/2025	PRABHU PRASAD MOHANTY	2025-12-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-WP(C)/48841/2025	RAMAKRISHAN NAIK	2025-12-01	Page 30 not neat.

17	D-WP(C)/48451/2025	GOPAL KRISHNA NAYAK	2025-12-01	20-VERNACULAR CERTIFICATE NOT FURNISHED.
18	D-BLAPL/36765/2025	DHIRENDRA KUMAR MOHAPATRA	2025-12-01	Victim name finds in Annexure- 1 and 3
19	D-CMAPL/49439/2025	AJAYA KUMAR DASH	2025-12-01	C. copy of impugned order not filed. i) Synopsis and date chart not filed. ii) Reference certificate not filed. Put up for SR after removal of defects.
20	D-MACA/49461/2025	ADAM ALI KHAN	2025-12-01	Period of Delay 28 days 2.statutory deposit not made
21	D-MATA/49559/2025	GHANASHYAM MUDULI	2025-12-01	MATA does not lie
22	D-EXP/49333/2025	DR.PURUSOTTAM CHULI	2025-12-01	Put up for SR after filing of c. copy of impugned order.
23	D-EXP/49336/2025	DR.PURUSOTTAM CHULI	2025-12-01	Put up for SR after filing of c. copy of impugned order
24	D-CMAPL/49496/2025	ADV.	2025-12-01	Put up for SR after disposal of I.A. filed for dispensing with c. copy of order.
25	D-TRPCRL/36998/2025	DEEPALI MAHAPATRA	2025-12-01	provision of law not correct
26	D-TRPCRL/37036/2025	RAJENDRA NARAYAN ROUT	2025-12-01	provision of law not correct
27	D-WP(C)/48781/2025	MAHENDRA KUMAR SAHOO	2025-12-01	1. Annexure-1 and 2 not legible
28	D-WP(C)/49112/2025	KUNAL KUMAR SWAIN	2025-12-01	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Petitioner no.9 not executed Vnama.Petitioner no.17 not represented mentioned.
29	D-CRLA/37045/2025	SIDHARTHA SANKAR RAY (2)	2025-12-01	1-Status of appellants not furnished, 2- Petitioners and Opp.parties be corrected as Appellants and Respondents respectively
30	D-WP(C)/48782/2025	PRATIK DASH	2025-12-01	1 In Annexure-1, C.S not tally with Index. 2. C.S no wrongly furnished in paragraph 3 of the application and I.A application 3. In affidavit in I.A application in sl no 4 statements of fact wrongly furnished.
31	D-ARBA/49272/2025	ABHISEK MOHANTY	2025-12-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
32	D-WA/49340/2025	SUPRATIV SAHOO	2025-12-01	Court Fee Payble Rs-12/-, Rs-6/paid, Rs-6/- to be paid. 2.AU fee Rs 2.25/- to be paid. 3.Code Incorrect i) Status of the parties not furnished. ii) Reference certificate not furnished.iii) Letter dtd. wrongly mention in para no.7. iv) C. copy of order not page mark.
33	D-WP(C)/48772/2025	MAHENDRA KUMAR SAHOO	2025-12-01	1. Page no 18 19 21 28 32 not legible 2. Page marking not done correctly After page -43

				marked as 45
34	D-WA/49291/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-12-01	i) wp(c) no. wrongly mention in synopsis.ii) Year of the wp(c) no. not correctly furnished in I.A. no. 4598/2025.
35	D-ARBA/49276/2025	ABHISEK MOHANTY	2025-12-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
36	D-ABLAPL/36741/2025	AMLAN SHAKTI PAUL	2025-12-01	1. Annexure 1 not legible. Resubmit for SR after filing of legible copy.
37	D-ABLAPL/36746/2025	SAMBIT SAMAL	2025-12-01	1. Paragraph declaration not correct. 2. Age of Pet. in CT and V.nama not tally. 3. Incomplete Annexure 1 filed. Resubmit for SR after filling of complete Ann.1.
38	D-ABLAPL/36754/2025	DEEPAK KUMAR MOHAPATRA	2025-12-01	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Occupation of Deponent not mentioned and in declaration Pet. No.2 has shown herself as Pet. No.1. 2. Paragraph declaration not correct.
39	D-ABLAPL/36748/2025	JUDHISTHIR SAHOO	2025-12-01	1. Annexure 1 page 12 13 15 and 16 not legible. 2. A. Fee of Rs.0.85 to be paid on Ann.1
40	D-CMP/49315/2025	PARSURAM PARIJA	2025-12-01	COURT FEE OF RS. 25/- BE PAID
41	D-ABLAPL/36776/2025	ASHOK KUMAR MOHAPATRA	2025-12-01	i) Name and address of the victim mentioned in page 8 9 10.
42	D-WP(C)/49330/2025	PRASANTA KUMAR SATAPATHY	2025-12-01	Affidavit not correct in both petitions
43	D-CMAPL/49570/2025	SATYAJIT PATTANAİK	2025-12-01	Put up for SR after filing of c. copy of impugned order.
44	D-ABLAPL/36920/2025	LAXMIDHAR MAHAPATRA	2025-12-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim/informant in appeared in annex-1
45	D-ABLAPL/36924/2025	PRATYUSHA NAIDU	2025-12-01	1. Authorization not furnished in affidavit for other petitioner
46	D-WP(C)/48854/2025	ANAM CHARAN PANDA	2025-12-01	Address of op-5 not furnished.
47	D-ABLAPL/36913/2025	SAMBIT SAMAL	2025-12-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
48	D-ABLAPL/36925/2025	SIVA SANKAR CHAINI	2025-12-01	Name of the victim appears in the FIR.
49	D-BLAPL/36620/2025	AMIT KUMAR PATRA	2025-12-01	1. The relationship of the deponent with her husband in the Affidavit is not correctly furnished

50	D- CONTC/49611/2025	ADV	2025-12-01	1. Addressed of the Honble C.J. not correctly furnished. 2. Year of the W.P.(C) case not furnished in 3rd line of the cause title
51	D- BLAPL/36835/2025	TARA PRASAD MOHAPATRA	2025-12-01	i) page nos. 8 and 9 not legible.ii)Pages of annexure -1 not systematically.
52	D-WP(C)/48776/2025	MAHENDRA KUMAR SAHOO	2025-12-01	1. In index page marking in respect of Annexure-7 marked as 29 -29 instead of 28-29 2. Page no 31 not legible 3. Annexure-1 and 2 not legible
53	D- ABLAPL/36785/2025	BIJAY KUMAR BEHERA	2025-12-01	Name and address of the victim mentioned in page 10 11 12 14 15 16 and 17.
54	D-WP(C)/49313/2025	MUKESH PANDA	2025-12-01	Page nos. 79 80 not neat
55	D- ABLAPL/36841/2025	DIPTI RANJAN BHOKTA	2025-12-01	1. Page marking of Annexure 4 in Index and Book mark not correct. 2. Details of Informant in Para 2 and 7 be redacted. 3. Details of Informants in Ann.1 page 12 to 15, Ann.2 page 19 to 23 and Ann.4 page 30 and 31.
56	D-CMP/49278/2025	HRUDANANDA MOHAPATRA	2025-12-01	1.O.Ps No-1 to 10 added as Parties vice deceased sole Defendant/Sole Appellant of the Courts Below not yet substituted.2. The discrepancy in the name of PetitionersNo-3 and 4 as per Vakalat be reconciled
57	D- ABLAPL/36917/2025	SAMBIT SAMAL	2025-12-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama.
58	D- CONTR/36623/2025	ADV.	2025-12-01	REFERENCE CERTIFICATE NOT FURNISHED. PURSUANT TO OR. NO.1 DTD.17.10.2025 PASSED IN CONR.NO.18/2025 IT MAY BE REGISTERED AS CONTC
59	D- ABLAPL/36775/2025	JAGAJIBAN PRADHAN	2025-12-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Page no. 13 repeated in this petition.ii)Page 13 and 14 not properly legible.iii) Annexure -2 not properly page marked in Index and Book marked.iv) Name and address of the victim mentioned in page 9 10 and 14. v) For further S.R.
60	D- ABLAPL/36794/2025	SWARAJ PATEL	2025-12-01	i) page no. 16 not legible.ii) H.C.B.A.M.W.S. of Rs. 50/- not paid.iii) A.W.F. of Rs. 15/- not paid.iv) Signature of Petitioner no. 6 not tally with cause title.
61	D-CMP/49384/2025	ASIT KUMAR DASH	2025-12-01	Question of Maintainability
62	D- BLAPL/36831/2025	SURYA KANTA PRADHAN	2025-12-01	i) Pages are not systematically in annexure-1 . ii) Page no. 14 not available. iii)Name Of The Filing Advocate Not In Capital Letters In The Petition
63	D-CMP/49308/2025	PRASANTA KUMAR DAS	2025-12-01	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED

64	D-ABLAPL/36918/2025	HAREKRUSHNA DASH	2025-12-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.C.T number not tally with cause title and F.I.R copy.
65	D-CRLA/36078/2025	LALATENDU SAMANTARAY	2025-12-01	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 8.80p to be paid on c.copy of annex.1.
66	D-CRLA/36870/2025	BIJAYA KUMAR RAGADA	2025-12-01	1-Put up for S.R. after redacting the names of victim and her relatives at para-2 of page-2 and para-4 of page-3, 2-The name of relatives of victim have been mentioned at para-5 of page Nos.17 and 18 and para-9(b) of page No.31 of trial court judgement
67	D-CMP/49268/2025	GYANENDRA CHANDRA SWAIN	2025-12-01	Name of Opp. parties not tally with anneuxure-2
68	D-BLAPL/36877/2025	SURYAKANTA DWIBEDI	2025-12-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Dist. of trial court not mentioned in the cause title.2. page nos. 8 10 11 and 13 partially neat.
69	D-BLAPL/36805/2025	MD. GOLAM MADANI	2025-12-01	1. Details of the Victim is in the F.I.R.(Page Nos.8 9 11 13 and 14.)
70	D-CONTC/49167/2025	JAGAJIBAN PRADHAN	2025-12-01	Put for SR after filing of copy of Annexure- 3
71	D-WP(C)/49170/2025	SUBASH CHANDRA PANI	2025-12-01	Address of the Opp.party nos. 2 and 3 not furnished in the cause title.
72	D-BLAPL/36881/2025	SURYAKANTA DWIBEDI	2025-12-01	Name of the victim appears in the FIR.
73	D-WP(C)/49500/2025	PURNA CHANDRA DAS	2025-12-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
74	D-ABLAPL/36803/2025	ASIT KUMAR JENA	2025-12-01	1. Page 12 missing in Annexure1.
75	D-BLAPL/36664/2025	KHAGESWAR BEHERA	2025-12-01	1. In declaration under affidavit, no. of paragraph wrongly furnished.
76	D-RVWPET/45194/2025	MD FAYAZ	2025-12-01	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2.C. copy of order not page mark
77	D-WP(C)/48280/2025	SURENDRA PRASAD BARIK	2025-12-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
78	D-WP(C)/49049/2025	SATYAJIT MAHAPATRA	2025-12-01	1.Age of the Petitioner Nos.5 and 10 Not Mentioned
79	D-BLAPL/36675/2025	SRINIBASH SATAPATHY	2025-12-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Informant name at synopsis , cause title,paragraph -2 , to be redacted. 2. Details of informant in Annexure-1 at page -10

80	D-BLAPL/36653/2025	RAJENDRA KUMAR SAHU	2025-12-01	1. Date of order mentioned in Para 2,iv not correct. 2. Paragraph declaration not correct. 3. A. Fee of Rs.2.75 not paid on Ann.2.
81	D-CRLMA/36863/2025	DHANOJ KUMAR SAHOO	2025-12-01	The CRLMA not maintainable
82	D-BLAPL/36652/2025	SUBHALATA PRIYADARSINI	2025-12-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Details of Informant in Para 2 and 4 be redacted. 2. Details of Informant in Ann.1 page 8 to 10 and Ann.2 page 13 and 14.
83	D-BLAPL/36641/2025	ASIT KUMAR OTTA	2025-12-01	1. Subject code is not correctly furnished in Cause Title Index A.Slip Affidavit and certificate. 2. V. nama is not properly stamped.
84	D-WP(C)/49139/2025	GHANASHYAM MUDULI	2025-12-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
85	D-CONTC/47162/2025	AUROBINDA SAHOO	2025-12-01	1.COPY OF IMPUGNED ORDER NOT FILED 2.PETITIONER NO. 8 MAY BE DELETED FROM CAUSE TITLE and RENUMBERED AS PER V.NAMA .PUT UP FOR SR AFTER REMOVAL OF DEFECT
86	D-BLAPL/36644/2025	UMA CHARAN MISHRA	2025-12-01	1. Details of Informant and Victim in Annexure 1 page 8 to 10.
87	D-BLAPL/36889/2025	PRAKASH CHANDRA DASH	2025-12-01	14-NOT PROPERLY INDEXED.
88	D-BLAPL/36792/2025	BISWAJIT SAHOO	2025-12-01	1. Affidavit is not properly stamped
89	D-CONTC/49470/2025	B.SIVA SATYAM	2025-12-01	Department of op1 and 2 not correct.
90	D-BLAPL/36838/2025	DIPTI RANJAN BHOKTA	2025-12-01	Paragraphs incorrectly mentioned in the petition and declaration of the Affidavit
91	D-BLAPL/36875/2025	SAMVIT MOHANTY	2025-12-01	1. Sl.no.4 of affidavit not correct.
92	D-WP(C)/48974/2025	BISWORANJAN SWAIN	2025-12-01	PAGE NO. 33 PARTIALLY NEAT.
93	D-CONTC/49467/2025	B.SIVA SATYAM	2025-12-01	Date not correct in averment in annexure-3 case no and date not correct in prayer.Department not correct in case title for ops 1and2.
94	D-BLAPL/36822/2025	UPENDRA KUMAR PANDEY	2025-12-01	i) L.A.A.W.S.of Rs. 10/- and H.C.B.A.M.W.S. of Rs. 50/- not paid
95	D-CRLREV/36605/2025	JYOTIRMAYA SAHOO	2025-12-01	1. CRLMC mentioned instead of CRLREV in cause title in last paragraphs in reference certificate.
96	D-CONTC/49463/2025	B.SIVA SATYAM	2025-12-01	Petitioner nos. 7 and 8 not executed Vnama.Page marking not correct in index.Department not correct of op1 and 2
97	D-CRLMC/36738/2025	JUGALA KISHORE PANDA	2025-12-01	1. Page no. 8 Annex-1 not exhibited.
98	D-WP(C)/49417/2025	AMITAV TRIPATHY	2025-12-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.50/- not paid in the v.nama.

99	D-WP(C)/48814/2025	SAPAN KUMAR PAL	2025-12-01	Age not tally with cause title and affidavit
100	D-BLAPL/36658/2025	MAHES DAS	2025-12-01	1. In Affidavit, Declaration of Deponent as Petitioner is not correct.
101	D-WP(C)/48976/2025	SANKAR PRASAD PANI	2025-12-01	1. Deponent title not tally with C.T. 2. page nos. 21 to 23 and 25 are partially neat.
102	D-ABLAPL/36850/2025	BISWARANJAN DALAI	2025-12-01	1. Annexure 1 not filed. Resubmit for SR after filing of Annexure 1.
103	D-CONTC/49459/2025	B.SIVA SATYAM	2025-12-01	case no. not correct in index. Department not correct in for op 1 and 2.
104	D-RVWPET/49460/2025	BIBHUTI BHUSAN MISHRA	2025-12-01	Court Fee Payable RS-378/-, Rs-6/- paid. Rs-372/- to be paid. 2. Day of delay left blank in para no. 3 of I.A. no. 490/2025.
105	D-CRLMC/36815/2025	UMAKANTA BARIK	2025-12-01	1. Nomenclature not correctly furnished Sl. no.3 in Index
106	D-ABLAPL/36842/2025	ASUTOSH TRIPATHY	2025-12-01	1. A. Fee of Rs.19.25 not paid on Annexure 1. 2. OHCBA Welfare Fund Rs.50 not paid.
107	D-WP(C)/48884/2025	ANUP UDAYA SENAPATI	2025-12-01	Page nos.30,31,38 and 44 not neat and legible.
108	D-WP(C)/48794/2025	SUSANTA KUMAR JETHY	2025-12-01	D.C.Fee of Rs.18 not paid
109	D-CMP/49249/2025	P. V. BALAKRISHNA	2025-12-01	Date of order in the Prayer Portion be corrected
110	D-RPFAM/49347/2025	SAYANTAN PANDA	2025-12-01	not in appeal format, further SR
111	D-BLAPL/36846/2025	BHABANI SHANKAR DASPARIDA	2025-12-01	Name of the petitioner mentioned in the petition not tally with the signature put in V.nama.
112	D-CRLMP/36798/2025	SATYABHUSAN DAS	2025-12-01	1. HBAWF Fee Rs. 50/- to be paid on V.nama.
113	D-MACA/49452/2025	ADAM ALI KHAN	2025-12-01	Period of Delay 14 days
114	D-ABLAPL/36849/2025	BISHNU CHARAN SWAIN	2025-12-01	1. Details of Informant in Para 2 be redacted. 2. Age of Deponent in CT and Affidavit not tally. 3. Annexure 2 page 17 not legible. 4. Details of Informant in Annexure 1 page 8 9 10 12 and 13.
115	D-BLAPL/36810/2025	BISWARANJAN DALAI	2025-12-01	1. C.T. case No. is not correctly furnished in first para of the petition and synopsis.
116	D-ABLAPL/36763/2025	LALATENDU SAMANTARAY	2025-12-01	1. The age and name of the father mentioned in the Affidavit is not correct. 2. P.S. case No. mentioned at the first para of the petition is not correct.
117	D-BLAPL/36603/2025	RAJAT KUMAR PANDA	2025-12-01	1. Subject code is not furnished in Cause Title. 2. The name of the Lower Court mentioned in the Cause Title does not tally with that of prayer portion vis a vis rejection order. 3. Annexure 2 is not paginated properly. 4. The surname of the petitioner mentioned in Cause Title does not tally with that of his signature in V. nama. 5. Undertaking for English translation of odiya annexure is not filed.
118	D-WP(C)/49273/2025	SARASWATI SENAPATI	2025-12-01	Subject Code Not Furnished .

119	D-WP(C)/48798/2025	PITAMBAR PANDA	2025-12-01	As per cause title serial no-2 not correctly mentioned in the affidavit.
120	D-WP(C)/49284/2025	ARUN KUMAR PATRA	2025-12-01	Page 20 vide annex-3 not neat. Date of copy of seizure list not legible.
121	D-BLAPL/36974/2025	MANAS KUMAR CHAND	2025-12-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the victim/informant in appeared annex-1
122	D-ABLAPL/36757/2025	SUKANTA KUMAR NAYAK	2025-12-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Details of the Victim is in the F.I.R.(Page Nos.8 9 10 and 11)
123	D-BLAPL/36788/2025	JYOTIRMAYA SAHOO	2025-12-01	page no.12 partially neat.
124	D-RPFAM/49382/2025	AKSHAYA KUMAR SAHOO	2025-12-01	AU fee Rs 2/ NOT PAID
125	D-BLAPL/36851/2025	ANIRUDHA DAS	2025-12-01	Hologram of Rs.50/- not affixed in V.nama.
126	D-CONTC/49474/2025	B.SIVA SATYAM	2025-12-01	Designation of ops.1 and2 not correctly mentioned.Date not correctly mentioned in index and averments in annexure-2
127	D-BLAPL/36808/2025	DEEPAK KU SAHOO	2025-12-01	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Details of the victim is in the F.I.R.(Page No. 9 10 11 13)
128	D-ABLAPL/36767/2025	SURYAKANTA DWIBEDI	2025-12-01	1. Index is not properly serial numbered and placed. 2. Advocate has not signed in Synopsis and Date chart. 3. There is no such Petitioner No.2 and O.P.No.2 in the Cause Title as claimed
129	D-BLAPL/36770/2025	SISIR DAS	2025-12-01	Case pending before the Lower Court wrongly mentioned in para-1 of the petition. 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
130	D-WP(C)/48817/2025	SAMEER KUMAR DAS	2025-12-01	Date of copy of representation vide annex-12 not tally with Index.Page 25 and 26 not neat.
131	D-BLAPL/36854/2025	PRASANTA KUMAR NANDA	2025-12-01	P.S. case No. and G.R case No. incorrectly mentioned in para-1 3 4 of the petition.
132	D-ABLAPL/36906/2025	SAMBIT SAMAL	2025-12-01	i) Page of the annexure-1 (F.I.R. copy) not systematically. ii)Name Of The Filing Advocate Not In Capital Letters In The application
133	D-BLAPL/36962/2025	SUSAMPAD HOTA	2025-12-01	i) Name and address of the victim mentioned in page 9 11.
134	D-MACA/48823/2025	SOUBHAGYA KUMAR DASH	2025-12-01	AU fee Rs 2/ not paid 2.date of judgement not correct at prayer as well as two IA
135	D-WP(C)/48818/2025	PRADEEP KUMAR KHUNTIA	2025-12-01	Page 15 to 19 not neat.

136	D- BLAPL/36965/2025	DALIRANI BEHURAY	2025-12- 01	i) Name and address of the victim mentioned in page no. 9 10.
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DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 01-12-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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